

आयकर अपीलीय अधिकरण, 'ए' न्यायपीठ, चेन्नई
IN THE INCOME TAX APPELLATE TRIBUNAL, 'A' BENCH, CHENNAI
श्री एन.आर.एस. गणेशन, न्यायिक सदस्य एवं श्री रमित कोचर, लेखा सदस्य के समक्ष
BEFORE SHRI N.R.S. GANESAN, JUDICIAL MEMBER AND
SHRI RAMIT KOCHAR, ACCOUNTANT MEMBER

आयकर अपील सं./I.T.A.No.2592/Chny/2018

(निर्धारण वर्ष / Assessment Year: 2010-11)

Shri L. Suryanarayanamoorthy, Vs **The Deputy Commissioner of**
C/o. Sri.T.N. Seetharaman, **Income Tax,**
Advocate, **Corporate Circle 1,**
#384 (Old No.196), Lloyds Road, **Coimbatore.**
Chennai – 600 086.

PAN: AUUPS8446A

(अपीलार्थी/Appellant)

(प्रत्यर्थी/Respondent)

अपीलार्थी की ओर से/ Appellant by : Shri R.K.V. Sundar, Advocate

प्रत्यर्थी की ओर से/Respondent by : Shri AR.V. Sreenivasan, JCIT

सुनवाई की तारीख/Date of hearing : 27.01.2020

घोषणा की तारीख /Date of Pronouncement : 27.01.2020

आदेश / O R D E R

PER N.R.S. GANESAN, JUDICIAL MEMBER:

The appeal of the assessee is directed against the order of Commissioner of Income Tax (Appeals) – 1, Coimbatore dated 26.07.2018 and pertains to the assessment year 2010-11.

2. When the appeal is taken up for hearing Shri R.K.V. Sundar, the Ld. Counsel for the assessee submitted that the assessee instructed to withdraw the appeal. The Ld.Counsel has also filed a

letter signed by the Counsel Shri T.N. Seetharaman, who is on record, seeking permission of this Tribunal to withdraw the appeal.

3. Shri AR.V. Sreenivasan, the Ld. Departmental Representative has no objection to dismiss the appeal as withdrawn. In view of the above, the appeal of the assessee is dismissed as withdrawn.

4. In the result, the appeal filed by the assessee stands dismissed.

Order pronounced in the open court on 27th January, 2020 at Chennai.

Sd/-
(रमित कोचर)
(Ramit Kochar)
लेखा सदस्य /Accountant Member

Sd/-
(एन.आर.एस. गणेशन)
(N.R.S. Ganesan)
न्यायिक सदस्य/Judicial Member

चेन्नई/Chennai,
दिनांक/Dated, the 27th January, 2020.

RSR

आदेश की प्रतिलिपि अग्रेषित/Copy to:

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|------------------------|--------------------------|------------------------------|
| 1. अपीलार्थी/Appellant | 2. प्रत्यर्थी/Respondent | 3. आयकर आयुक्त (अपील)/CIT(A) |
| 4. आयकर आयुक्त/CIT | 5. विभागीय प्रतिनिधि/DR | 6. गार्ड फाईल/GF |